

## Declaration or Assets and Liabilities

Year.....2022.....

I, Sushma wife of Dr. Ram Rekha  
 aged.....48 (Approx)..... Years, belonging to Administrative Cadre  
 service and presently working as Assistant, Bihar Legislative Assembly, Patna  
 given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Dr. Ram Rekha	Dependant-1 Anjali	Dependant-2 Amrit	Dependant-3
(i)	Cash	Rs. 50,000/-	Rs. 60,000/-	Nil	Rs. 30,000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD Rs. 30,00,000/- (Approx) in UCO Bank, Begusarai FD Rs. 5,00,000/- (Approx) in SBI Vidhan Mandal Branch Rs. 8,00,000/- (Approx) in Gramin Bank, Begusarai	Rs. 25,00,000/- (Approx) in S.B.I, Begusarai Rs. 23,00,000/- (Approx) in S.B.I, Patna Rs. 2,50,000/- (Approx) in Uco Bank	Nil	Rs. 1,70,000/- (Approx) in Bank of India, Patna	Nil
(iii)	Bonds, Debentures and shares in Companies	S.B.I. Life of Rs.4,00,000/- (approx)	Bond of Rs.50,000/-	Nil	Share of Rs.20,000/-	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic - 11 Lac	Lic - 5 Lac P.O.- 70,000/-	Nil	Lic - 5 Lac P.O.- 75,000/- P.P.F.- 1,75,000/-	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Scooty (2) Baleno Car	Scooty	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 500 gm Rs 25 Lac (Approx)	Gold-200 gm Rs.10 Lac (Approx)	Nil	Gold-200 gm Rs.10 Lac (Approx)	Nil
(vii)	Other assets, such as values of claims / interests	(1) USG Machine (2) CT Scan Machine	USG Machine - 2	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Dr. Rami Reldha	Dependant-1 Anjali	Dependant-2 Amrit	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	About 8 Kattha Panhas Begusarai	About 5.5 Bigha and 12 Kattha in Rampur Dumra	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	About 1.5 Kattha Patna	About 3.5 Kattha Panhas Begusarai About 1.5 Kattha Patna	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	About 2.5 Kattha Panhas Begusarai	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-02-2022
(a)	(i) Loans from Banks	CAR LOAN, SBI, S.K.Puri HDFC, Begusarai	Rs. 4 Lac (Approx) Rs. 12 Lac (Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil



	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,07,337/- Assessment Year 2021-22 PAN No. - DFPPS1408B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

### C Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA- 1275**

Gender :- **F** (M/F)

Date of Birth :- **2 1 1 1 1 9 7 3** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **Administrative**  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- **Patna**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: **Sushma**

Name of Employee: **Sushma**

Place: **Patna**

Designation: **Assistant**

Date: **15/02/2022**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.